

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The I/c Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 843/Admin.(Services)/2023 Dated: Allahabad: December 15, 2023

Subject: Regarding nomination of Chairman and Members of ICC (Internal Complaint Committee) at district courts of Uttar Pradesh for participation in "Orientation Programme for Capacity Building of the Chairman and Members of the Internal Complaint Committees (ICCs) - Phase-II, scheduled to be held through 'Online' Mode.

Sir,

With reference to Institute's letter no. JTRI/1718 dated 11.12.2023 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of "Orientation Programme for Capacity Building of the Chairman and Members of the Internal Complaint Committees (ICCs) established in the District Courts - Phase-II, scheduled to be held through **Online Mode** on **Monday, 18th December, 2023- Time: 04.30 PM to 5.15 PM** and to nominate **the Chairman and Members of ICC** (Internal Complaint Committee) **at district courts of Uttar Pradesh** for participation in the same.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

sd/-
(Krishna Swaroop Dhar Dwivedi)
I/c Joint Registrar (J) (Services)
"For Registrar General"

No. 843(i)/Admin.(Services)/2023 Dated: Allahabad: December 15, 2023

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. All the **concerned** District & Sessions Judges of U.P. with the request to kindly inform the **Chairman and Members of ICC** (Internal Complaints Committee) of their respective Judgeship for participation in the aforesaid Orientation Programme Phase-II, scheduled to be held in **Online Mode** on **Monday, 18th December, 2023- Time: 04.30 PM to 5.15 PM.**

sd/-
(Satish Kumar Pushkar)
Deputy Registrar (Services)
"For Registrar General"